

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Crl.) No(s).
8758-8760/2016

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

MUNNA RAJBHAR

Respondent(s)

Date : 25-07-2017 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Anuvrat Sharma, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

SLP(Crl.) Nos. 8758/2016 & 8760/2016

Fresh steps be taken by the learned counsel for the petitioner for service on the sole respondent within two weeks' time. Thereafter, notice be issued.

SLP(Crl.) No. 8759/2016

Fresh steps be taken by the learned counsel for the petitioner for service on all the three respondents within two weeks' time. Thereafter, notice be issued.

List again on 24th of August, 2017.

RAJESH KUMAR GOEL
Registrar